

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3111
TO BE ANSWERED ON 04.08.2016

WORKS UNDER MGNREGS

3111. SHRI JITENDRA CHAUDHURY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that 8.4 crore persons had demanded work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof, State/UT-wise;
- (b) whether it is a fact that under the MGNREGS scheme only 43 days of work on average is provided in a whole year and if so, the details thereof;
- (c) the number of people who were provided the work under this scheme during the last two years and the current year, State/UT-wise; and
- (d) the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): The State/UT-wise details of households provided employment as demanded by job card holders under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last year and current (as on 01.08.2016) year is given in **Annexure-I**.
- (b): The average man-days generated under the MGNREGA during the Financial Year 2015-16 was 49 days.
- (c): State/UT-wise details of households provided employment as demanded by job card holders during the last two years and current year (as on 26/07/2016) are indicated in the **Annexure-II**.
- (d): The Government is actively engaged with State Governments in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGA, all States/UTs have been requested for the following:
 - (i) Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
 - (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
 - (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

**Annexure referred in reply to part (a) of Lok Sabha
Unstarred Question No. 3111 dated 04.08.2016.**

Sl.no.	State	No. of HH demanded employment (In lakh)	
		2014-15	2015-16
1	ANDHRA PRADESH	36.93	39.63
2	ARUNACHAL PRADESH	1.45	1.93
3	ASSAM	10.83	16.68
4	BIHAR	14.74	19.24
5	CHHATTISGARH	20.43	26.12
6	GUJARAT	5.96	6.42
7	HARYANA	2.63	2.00
8	HIMACHAL PRADESH	4.99	4.67
9	JAMMU AND KASHMIR	3.82	7.03
10	JHARKHAND	12.32	12.71
11	KARNATAKA	15.14	16.63
12	KERALA	15.65	16.65
13	MADHYA PRADESH	31.02	30.24
14	MAHARASHTRA	12.82	14.21
15	MANIPUR	4.72	4.81
16	MEGHALAYA	3.57	3.75
17	MIZORAM	1.94	1.94
18	NAGALAND	4.07	4.18
19	ODISHA	16.93	22.28
20	PUNJAB	3.41	5.29
21	RAJASTHAN	41.17	46.88
22	SIKKIM	0.60	0.68
23	TAMIL NADU	56.82	60.95
24	Telangana	29.10	29.62
25	TRIPURA	5.93	5.80
26	UTTAR PRADESH	45.36	63.11
27	UTTARAKHAND	4.92	5.88
28	WEST BENGAL	57.19	65.00
29	ANDAMAN AND NICOBAR	0.14	0.10
30	DADRA & NAGAR HAVELI	NR	NR
31	DAMAN & DIU	NR	NR
32	GOA	0.07	0.06
33	LAKSHADWEEP	0.01	0.00
34	PUDUCHERRY	0.36	0.38
	Total	465.03	535.87

NR=Not Reported

Source: As per MIS (www.nrega.nic.in)

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 3111 dated 04.08.2016.

(In lakh)

S. No.	State	No. of HH provided employment		
		2014-15	2015-16	2016-17 as on 26/07/2016
1	ANDHRA PRADESH	32.97	35.95	32.16
2	ARUNACHAL PRADESH	1.36	1.82	0.70
3	ASSAM	9.67	15.13	6.07
4	BIHAR	10.36	15.49	8.37
5	CHHATTISGARH	17.48	21.76	17.58
6	GUJARAT	5.13	5.57	4.58
7	HARYANA	2.18	1.69	1.49
8	HIMACHAL PRADESH	4.53	4.23	1.83
9	JAMMU AND KASHMIR	3.32	6.53	0.64
10	JHARKHAND	11.11	11.27	12.82
11	KARNATAKA	10.95	12.37	8.84
12	KERALA	13.80	15.06	7.34
13	MADHYA PRADESH	27.89	27.02	15.18
14	MAHARASHTRA	11.60	12.75	10.62
15	MANIPUR	4.69	4.74	1.73
16	MEGHALAYA	3.51	3.68	0.47
17	MIZORAM	1.94	1.94	1.85
18	NAGALAND	4.05	4.17	4.15
19	ODISHA	14.68	19.98	12.79
20	PUNJAB	2.89	4.74	2.84
21	RAJASTHAN	36.85	42.21	35.60
22	SIKKIM	0.57	0.65	0.39
23	TAMIL NADU	56.58	60.53	51.83
24	TELANGANA	24.63	25.51	21.59
25	TRIPURA	5.82	5.70	5.38
26	UTTAR PRADESH	39.16	54.59	35.84
27	UTTARAKHAND	4.56	5.45	2.92
28	WEST BENGAL	51.20	61.11	28.73
29	ANDAMAN AND NICOBAR	0.13	0.06	0.02
30	DADRA & NAGAR HAVELI	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR
32	GOA	0.07	0.06	0.02
33	LAKSHADWEEP	0.00	0.00	0.00
34	PUDUCHERRY	0.30	0.33	0.07
	Total	413.97	482.10	334.44

NR=Not Reported